

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH, MUMBAI

SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER

&

**AUTHOR: SHRI MAKARAND VASANT MAHADEOKAR,
ACCOUNTANT MEMBER**

Pronounced on 15.10.2026

Sr. no.	ITA Nos.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	770/M/2026	Merchant Ventures P. Ltd.	H (SMC)	29.07.2026	AM	Dismissed


**Tarun Kushwaha
Sr. Private Secretary**

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH, MUMBAI

SHRI SAKTIJIT DEY, VICE PRESIDENT

&

**AUTHOR: SHRI MAKARAND VASANT MAHADEOKAR,
ACCOUNTANT MEMBER**

Pronounced on 15.10.2026

Sr. no.	ITA No.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	4776/M/2026	Interactive Brokers (India) Private Ltd.	C	24.07.2026	AM	Partly Allowed


Tarun Kushwaha
Sr. Private Secretary

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH, MUMBAI

SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER

&

**AUTHOR: SHRI MAKARAND VASANT MAHADEOKAR,
ACCOUNTANT MEMBER**

Pronounced on 15.10.2026

Sr. no.	ITA Nos.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	1372/M/2026	Fountainhead Entertainment Private Ltd.	F	29.07.2026	AM	Dismissed


Tarun Kushwaha
Sr. Private Secretary

**IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES,
MUMBAI
BEFORE SHRI SAKTIJIT DEY, VP AND
SHRI GIRISH AGRAWAL, AM**

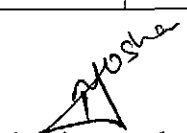
Order pronounced on 16.10.2026

Sr. No.	I.T.A. Nos.	Name of the Assessee	Date of Hearing	Bench	Author
1	5972/Mum/2025	Portescap India Private Limited	29.07.2026	F	VP
	5973/Mum/2025				
	5976/Mum/2025				
	5977/Mum/2025				
	5978/Mum/2025				
	6217/Mum/2025				
	5974/Mum/2025				
	5975/Mum/2025				

**IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES,
MUMBAI
BEFORE SHRI SAKTIJIT DEY, VP AND
SHRI MAKARAND MAHADEOKAR, AM**

Order pronounced on 16.10.2026

Sr. No.	I.T.A. Nos.	Name of the Assessee	Date of Hearing	Bench	Author
1	ITA No. 5393/MUM/2025 & CO NO. 212/MUM/2026	UNIVERSITY OF MUMBAI	27.08.2026	F	VP


Roshani M. Sabane
Sr. Private Secretary

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**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "E" MUMBAI**

**SHRI VIKRAM SINGH YADAV, HON'BLE ACCOUNTANT MEMBER
AND
SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER**

List of orders to be pronounced on 16TH OCTOBER, 2026 (Friday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	6890/MUM/2026; 6891/MUM/2026	TCPL FOUNDATION	13.10.26	E	JM

Soumili Das
Soumili Das
PS

Mumbai, Dt :15/10/2026